



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/ 4674/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Rita Kar,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the 31st August, 2019.

Sub: **Casual leave along with station leave permission.**

Ref:- Your Letter No. DJN/5345, dtd. 28.08.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 29.08.2019 along with station leave permission, from the evening of 28.08.2019 till the morning of 30.08.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/ 4675/A, dated 31.8.19
Copy to:-

1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rolan